

Modernisation of Durgapur Steel Plant

842. SHRI SANTOSH BAGRODIA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a proposal under consideration of the Government to modernise the Durgapur Steel Plant;

(b) whether the proposal has since been approved by the Central Government;

(c) if so, what are the details of the proposal and how far it is likely to help to increase the production of steel in that plant; and

(d) what are the financial implications thereof?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) to (d) Government have approved in principle the proposal to modernise the Durgapur Steel Plant and have also authorised an expenditure upto Rs. 25 crores for preliminary works. Under the contemplated scheme, the open hearth steel making process would be phased out and replaced by basic oxygen steel making process with continuous casting facilities, which would also reduce the cost of production. This would enable the plant to operate at its rated capacity of 1.6 Million Tonnes per annum of ingot steel against the present production of around 0.9 million tonnes per annum of ingot steel. The estimated cost is Rs. 1350 crores which is yet to be approved by the Government.

Proposal for Supply of Drinking Water to Villages of Rajasthan

843. SHRI SANTOSH BAGRODIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Rajasthan Government has submitted any proposal for providing drinking water in that State during the current financial year;

(b) if so, the number of villages which are likely to be covered under this scheme; and

(c) how much financial assistance have been provided by the Central Government to that State for the purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) Yes, Sir.

(b) Schemes for 2332 problema villages have been received for technical approval under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP) and Guineaworm Eradication Programme. In 1987-88, it is targetted to cover 1600 problem villages with safe drinking water facilities.

(c) Rs. 819 lakhs have been provided in 1987-88 as first instalment of central assistance under Accelerated Rural Water Supply Programme.

Occupancy Certificate in respect of High Rise Buildings

844. SHRI K. GOPALAN:
SHRI T. R. BALU:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number and names of the high rise buildings completed during the last three years along with the date of occupancy certificates issued by DDA/NDMC/MCD etc., in each case;

(b) whether any building is being occupied without obtaining this certificates if so, the names of the building; and

(c) whether any action has been initiated against the concerned, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) A statement giving the relevant information in respect of DDA and NDMC is given below. Information in respect of MCD is awaited and will be laid on the Table of the House.